CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 635 of 1997

Date of order : 12.4.2004

Present: Hon'ble Mr.N.Prusty, Judicial Member

Hon'ble Mr.N.D.Dayal, Administrative Member

D. BHATTACHARJEE

VS

UNION OF INDIA & ORS.

For the applicant : Mr.S.K.Dutta, counsel

For the respondents: Ms.U.Sanyal, counsel

ORDER

N.Prusty, J.M.

Mr.S.K.Dutta, ld. counsel appearing on behalf of the applicant submits that the applicant does not want to proceed with this case and wants to withdraw the same. The applicant himself is also present in the Court today. Ms.U.Sanyal, ld. counsel appears for the respondents.

2. Since the applicant is no longer interested to proceed with the case, the OA is accordingly dismissed as not pressed. No ordr as to costs.

Mar ()

MEMBER(A)

MEMBER (J)

in